

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/190/2016
NAME OF THE PETITIONER(S) : B. Nanda kumar
NAME OF THE RESPONDENT(S) : M/s Safeline Logistics Pvt Ltd & 2 Other
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Rajasekhar VK	Counsel for the petitioner	Rajasekhar.
2.	KAVYA	COUNSEL FOR RESPONDENT	

ORDER

Counsel for petitioner present. Counsel for respondents present and prays time for filing the counter. It is seen from the earlier interim orders that many a times counsel for respondent has prayed time for filing counter. However, in the interest of justice, one last and final opportunity is given to the counsel for respondents for filing the counter. In case the counter is not filed within two weeks, the right to file the counter shall be forfeited. Put up on **02.11.2016 at 10.30 A.M.**


(Ch.Mohd.Sharief Tariq)
Member (Judicial)


(K Anantha Padmanabha Swamy)
Member (Judicial)